

**Income Tax arrears**

212. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of FINANCE be pleased to state:

(a) what are the income tax arrears at the end of March this year; and

(b) what steps are being taken for their recovery?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) The detailed figures of income-tax arrears are compiled at the end of each quarter. The latest figures of 'tax-in-arrears' are available as on 30.9.81. The requisite information in respect of 'tax-in-arrears' and 'demand created but not fallen due' on that date is as under:-

(in crores of Rs)

Tax-in-arrears	761.31	} Provisional
Demand created but not fallen due	428.19	

(b) The Income-tax Act, 1961 provides for several steps for enforcing collection and recovery of tax-in-arrears such as levy of penalty, attachment of monies due to the defaulters, distraint and sale of movable property, attachment and sale of immovable property, committing the defaulter to civil imprisonment etc. Depending upon the facts and circumstances of each case, suitable steps are taken from time to time by the Income tax authorities concerned for recovery of tax arrears. Several administrative steps have been taken to accelerate the pace of recovery. For the current year a very high priority has been given to the collection and recovery of tax arrears. Targets have been laid down in the Annual Action Plan of the Department for the year 1982-83 and communicated to the Commissioners of Income-tax. The Board, too is keeping a close watch on the reduction of arrears through reports received from Commissioners of Income-tax every month.

**Response to Social Security Certificates Scheme**

213. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) the amount of social security certificates of each denomination sold during June and so far in July 1982; and

(b) what is the extent of response of the people to the Social Security Certificates Scheme in Urban and rural areas separately in each State?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Social Security Certificates are available in denominations of Rs. 500/- and Rs. 1000/-. The amount of Social Security Certificates of each denomination sold during the first fortnight of June 1982, for which the information has become available, was as follows:—

	Rs.
Rs. 500/- denomination	7,33,000
Rs. 1000/- denomination	98,29,000
Total.	<u>1,05,62,000</u>

The information about sales after the first fortnight of June, 1982 is still not available.

The response of the people to the Social Security Certificates Scheme in urban and rural areas has generally been favourable, judging from the enquiries received by the field staff of the National Savings Organisation from prospective investors and agents.

**Complaints about Malpractices in Export of garments**

214. SHRI M. RAJASEKARA MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Apparels Export Promotion Council issues documents like Export Certificates and